Third

pensation Insurance) Amendment Rides, 1966.

[Placed in Library. *See* No. LT-6497/66 for (i) &. (ii).]

NOTIFICATIONS UNDER THE DISPLACED PER-SONS (COMPENSATION AND REHABILITA-TION) ACT, 1954

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN) : Sir, I beg to lay on the Table, under sub-section (3) of section 40 of the Displaced Persons (Compensation and Rehabilitation) Act, 1954, a copy each of the following Notifications of the Ministry of Labour, Employment and Rehabilitation (Department of Rehabilitation) :—

- (i) Notification G.S.R. No. 1081, R/ Amdt. LXXIX, dated the 6th June, 1966, publishing the Displaced Personjs (Compensation, and Rehabilitation) (First Amendment) Rules, 1966.
- (ii) Notification G.S.R. No. 1017 R/ Amdt. LXXIX, dated the 18th June, 1966, publishing the Dis-(placfcd Persons (COmpenKaition and Rehabilitation (Second Amendment) Rules, 1966.

[Placed in Library. *See* No. LT-6496/66 for (i) & (ii).]

THE INTERNATIONAL COPYRIGHT (FIRST Amendment) Order, ,1966

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): Sir, I beg to lay on the Table, under section 43 of the Copyright Act, 1957, a copy of the Ministry of Education Notification S.O. No. 1783, dated the 10th June, 1966, publishing the International Copyright (First Amendment) Order, 1966. [Placed in Library. See No. LT-6633/66.]

MESSAGE FROM LOK SABHA

THE PATENTS BILL, 1965

SECRETARY: Sir. I have to report lo the House the following message re-

ceived from the Lok Sabha, signed by the Secretary of the Lok Sabha :----

"I am directed to inform Rajya Sabha that Lok Sabha at its sitting held on the 28th July, 1966, has adopted the following motion further extending the time for presentation of the Report of the Joint Committee of the Houses on the Patents Bill, 1965 : —

Motion

"That the time appointed for the presentation of the Report of the Joint Committee on the Bill to amend and consolidate the law relating to patents, be further extended upto the first day of the next session."

ANNOUNCEMENT RE GOVERN-MENT BUSINESS

MR. CHAIRMAN : Before we go to the next item on the agenda I would request the hon. Minister, Mr. Chagla, to make the announcement about the business' of the House for the next week. He has just to go to the other House.

THE LEADER OF THE HOUSE (SHRI M. C. CHAGLA) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 1st August, 1966, will consist of :—

- Further consideration of the Sixth and Seventh Reports of the Commissioner for Linguistic Minorities.
- (2) Consideration and passing of the University Grants Commission (Amendment) Bill, 1966.
- (3) Consideration of a motion for reference of the Motor Vehicles (Amendment) Bill, 1965 to a Joint Committee.
- (4) Consideration and passing of the Wakf (Amendment) Bill, 1965.